

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 254 of 2017 (SZ)

Applicant(s)

T. Thangaiya Pandian
52/2, Ramanuja Iyer Street
Old Washermenpet, Chennai

Vs. **Respondent(s)**

Tamilnadu Pollution Control Board
Rep by its Chairman, 76, Anna Salai,
Guindy, Chennai and 5 others.

Legal Practitioners for Applicant(s)

M/s G. Stanley Hebzon Singh

Legal practitioners for respondent(s)

M/s H. Yasmeen Ali for R1
M/s Surya Prakash for R2
M/s Gokul Krishnan for R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 27.07.2018 Applicant & counsel not present. No representation for respondents. Private notice to R6 not sent. For appearance of both and reply call on 24.08.2018. (Tmt. Meena Satheesh) Registrar